

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 229 of 2012 &
IA Nos. 368 of 2012**

Dated: 27th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

**Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv. with
Ms. Anjali Chandurkar and
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with
Mr. Arijit Maitra and
Ms. Richa Bharadwaja for R-1
Mr. Krishnan Venugopal, Sr. Adv. with
Mr. Sitesh Mukherjee and
Mr. Avijeet Kr. Lala for R-2**

ORDER

Post the matter for further hearing on **11.03.2013 at 2.30 p.m. and 12.03.2013 at
12.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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